

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1149/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

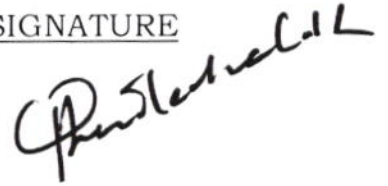
NAME OF THE PARTIES: Aaryan Projects Pvt. .Ltd.

V/s

Klowin Infastructures Pvt.Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No. 1149/ I&BP/NCLT/MB/MAH/2017

The Petitioner having argued the matter for some time, thereafter, filed Memo of Withdrawal for dismissal of the petition, this Petition is dismissed as withdrawn with liberty to file afresh in accordance with law. Withdrawal Memo is enclosed herewith as part of the Order.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Encl: Withdrawal Memo